



The Assam Gazette

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃপক্ষৰ দ্বাৰা প্ৰকাশিত

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 20th June 1983

No. LGL.40/81/33.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT VI OF 1983

(Received the assent of the Governor on 18th June, 1983)

THE ASSAM DEPUTY SPEAKER'S
SALARIES AND ALLOWANCES
(AMENDMENT) ACT, 1983

An
Act

further to amend the Assam Deputy
Speaker's Salaries and Allowances Act,
1958.

Preamble

Whereas it is expedient further to
amend the Assam Deputy Speaker's
Salaries and Allowances Act, 1958, here-
inafter called the principal Act, in the
manner hereinafter appearing ;

Act No.
XVI of 1958

It is hereby enacted in the Thirty-
fourth year of the Republic of India as
follows :—

Short title
and commence-
ment.

1. (1) This Act may be called the
Assam Deputy Speaker's Sal-
aries and Allowances (Amend-
ment) Act, 1983.

(2) Section 3 shall be deemed to
have come into force with
effect from the first day of
February, 1981 and the re-
maining section shall come
into force at once.

2. In the principal Act, for section 2,
the following shall be substituted,
namely :—

Amendment
of Section 2
of the Assam
Act XVI of
1958.

"2. Salary of the Deputy Speaker-
There shall be paid to the Deputy
Speaker of the Assam Legislative
Assembly a salary of rupees one
thousand two hundred and fifty
per mensem".

Amendment
of Section 4
of the Assam
Act XVI of
1958.

3. In the principal Act, in section 4,
clause (ii) and the proviso thereunder
shall be deleted.

D. C. SHARMA,
Secretary to the Govt. of Assam,
Judicial and Legislative Department.